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Date : 16-7-92 Camp at Nagpur

Mr. J. L. Bhoot, Counsel for the applicant.

Mr. Ramesh Darda, Counsel for the Respondent. He has filed reply and has furnished copy of the same to the Counsel for the applicant.

On the request for the Counsel for the applicant fix for admission hearing on 17-7-92 at Nagpur.

U. Savara
(Ms. USHA SAVARA)
MEMBER (A)

Date : 17-7-92 Camp at Nagpur

Mr. J. L. Bhoot, Counsel for the applicant.

Mr. Ramesh Darda, Counsel for the Respondent.

Mr. Bhoot request for permission to withdraw the application. Permission granted. Application is disposed of accordingly.

17/7/92
to applicant/Respondent (s)
on 23/7/92

U. Savara
23/7/92

U. Savara
(Ms. Usha Savara)
Member (A)